

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 108  
CP No. (IB)- 13/9/JPR/2020  
Under Section 9 of IBC, 2016**

**In the matter of:**

**Varaha Infra Ltd.**

**... Operational Creditor**

**Versus**

**Lakecity Infrastructure Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

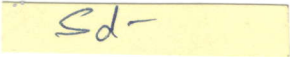
**Present Through Video Conferencing: -**


For the Operational Creditor : Mohit Singhvi, Adv.

For the Corporate Debtor : Sandeep Taneja, Adv.

**ORDER**

Heard Mr. Mohit Singhvi, Adv. appearing on behalf of the Petitioner/  
Operational Creditor and Mr. Sandeep Taneja, Adv. appearing on behalf of the  
Respondent/ Corporate Debtor. List the matter for final submissions on  
07.07.2023.

  
(Manoj Kumar Dubey)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 23, 2023